

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4308  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2017**

**IMPLEMENTATION OF 7TH CPC RECOMMENDATIONS IN CCRH**

**4308. SHRIMATI KAVITHA KALVAKUNTLA:  
DR. P. VENUGOPAL:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the recommendations of the Seventh Central Pay Commission duly accepted by the Government have been extended to the Central Council for Research in Homoeopathy (CCRH), with full financial support from the Government and if so, the details thereof and if not, the reasons therefor;

(b) whether it is a fact that the said recommendations have been implemented in many similar autonomous institutions/ organisations under the Ministry and premier institutes like AIIMS, ICMR, etc. where no internal revenues are generated;

(c) if so, the details thereof and the reasons for not implementing the same in CCRH;

(d) whether the recommendations of the previous Central Pay Commissions have been implemented in CCRH; and (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (e): The employees working in autonomous Organizations are not Central Government employees as such benefits implemented by Central Govt. in respect of Central Government employees are not directly applicable to the employees working in autonomous organizations. The Ministry of Finance, Department of Expenditure vide OM dated 13.1.2017 has informed that Government has decided that revised pay scales as per the Pay Matrix, as contained in Part-A of the schedule of CCS (RP Rules 2016) as well as pay fixation as contained in the said rule may be extended to such Organizations subject to certain stipulations. Accordingly, action has been initiated to extend these benefit to employees of Central Council for Research in Homoeopathy (CCRH). The Indian Council of Medical Research (ICMR) has informed that they have initiated implementing 7<sup>th</sup> Central Pay Commission. All India Institute of Medical Sciences (AIIMS) has informed that the recommendations of 7<sup>th</sup> Central Pay Commission as approved by Government of India have been implemented at the AIIMS except in respect of its faculty members. The recommendations of previous Central Pay Commission have been implemented in CCRH to the extent admissible.